

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/676(KB)2018

IA/1056(KB)2020

IA/1178(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20<sup>th</sup> April,  
2021, 10:30 A.M**

Name of the Company		SRI ARANATH LOGISTICS LIMITED	
Under Section		IBC Under Sec 10	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Counsel/AR appeared through video conference:**

Mr. Joy Saha, Sr. Advocate ] For CFM Asset Reconstruction Pvt. Ltd.

Mr. Aishwarya Kumar Awasthi, Adv. ] in IA No.1179/KB/2020

Mr. VikramWadehra, Advocate ] For the Resolution Professional

Ms. VidushiChokhani, Advocate ]

Mr. SoumitraLahiri ] Resolution Professional

Mr. D. N. Sharma, Advocate ] For the Suspended Directors

Ms. SanandaMukhopadhyay, Advocate ]

Mr. SupriyoRanjanSaha, Advocate ]

Mr. Jishnu Chowdhury, Advocate ] For the Centrum Financial Services Ltd.

Mr. AritraBasu, Advocate ] (Financial Creditor)

Mr. JoydeepGuha, Advocate ]

Mr. VishwarupAcharyya, Advocate ]

**ORDER**

Mr. Joy Saha, Ld. Sr. Counsel alongwith Mr. Aishwarya Kumar Awasthi, Ld. Counsel present for the Applicant in IA 1179/KB/2020. Mr. VikramWadehraalongwith Ms. VidushiChokhani, Ld. Counsel present for the RP. Mr. SoumitraLahiri, RP present in person. Mr. D. N. Sharma alongwith Ms. SanandaMukhopadhyay, Ld. Counsel present for the Suspended Directors. Mr. Jishnu

Chowdhury alongwith Mr. AritraBasu, Ld. Counsel present for the Centrum Financial Services Ltd.

2. Both the IAs are wrongly on the Board. List both the IAs on 28.04.2021, as earlier ordered.

(Harish Chander Suri)  
Member (Technical)

(Rajasekhar V.K.)  
Member (Judicial)